

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.07.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 556 of 2020	Invest Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Girmar Fibers Ltd.	Harsh Garg	Manish Jain
2.	Comp. App. (AT) (Ins) No. 105 of 2021	Neelkanth Medicare Pvt. Ltd. Vs. ICI Healthcare Pvt. Ltd.	Vijay Nair	Manisha Shah-R1 Anjali Choksi
3.	Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	Arjun Krishnan-R1 Saurabh Ajay Gupta Nishant BishnoiR2,3 Tanushree Sogani-R4 Atishay Jain Kunal Kanungo
4.	Comp. App. (AT) (Ins) No. 245 of 2021	Schreiber Dynamix Diaries Pvt. Ltd. Vs. Sumat Gupta Resolution Professional International Mega Food Park Ltd.	R.Sudhinder	Dr. Rajansh Thukral Dr. Surekha Thukral Sidharth Thukral
5.	Comp. App. (AT) (Ins) No. 328 of 2021	The Deputy Commissioner Division – VII, Central GST, Ahmedabad South Vs. Kiran Shah, Resolution Professional Chartered Accountant	Nitya Sharma	Kiran Shah-RP
6.	Comp. App. (AT) (Ins) No. 335 of 2021	UCO Bank Vs. Sudip Bhattacharya, Resolution Professional of Reliance Naval & Engineering Ltd.	Pawan Bhushan	Dhrupad Vaghan-RP Navin Pahwa-R1 Arpana Pandit

### For Hearing

7.	Comp. App. (AT) (Ins) No. 140 of 2021  <b>Part Heard</b>	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr.  <b>With</b>	Meenakshi Rawat	Sumesh Dhawan-R1 Chetan Kapadia-R2 Vijay Kumar Iyer Ankita Bajpai
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<b>8.</b>	Comp. App. (AT) (Ins) No. 165 of 2021  <b>Part Heard</b>	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr.  <b>With</b>	Swaroop George	Nakul Sachdeva-R1 Vatsala Kak Aakarshan Sahay Sumesh Dhawan Nakul Sachdeva-R1 Ankita Bajpai
<b>9.</b>	Comp. App. (AT) (Ins) No. 243 of 2021  <b>Part Heard</b>	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar Karan Khann-R2
<b>10.</b>	Comp. App. (AT) (Ins) No. 696 of 2020	Amish Kumar Gupta Vs. K. Subhra Narayan Mohapatra Liquidator and Erstwhite Resolution Professional of General Ltd. & Ors.	NipunKatyal	K. Subhra Narayan Mohapatra-R1 Apoorv Sarvaria Manas Shukla-R3
<b>11.</b>	Comp. App. (AT) (Ins) No. 951 of 2020	Crown Tobacco Company Pvt. Ltd. Vs. Crale Foodlinks Pvt. Ltd. & Ors.	Mayank Kshirsagar	Royston J. Pereira- R1 Kunal Cheema-R2, R3 Apoorv Shukla
<b>12.</b>	Comp. App (AT) No. 175 of 2020	Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors.	Tania Sharma	Saurabh Kalia  Rajiv Malik-R1 to R7

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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**